

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 06.03.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 06.03.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES | NEXT DATE OF HEARING |
|--------------|--|--|---|-----------------------------|
| 1. | Original Application No.41/2018(WZ) (M.A. No. 67/2018) | Gangat Mahamadsoyabl brahim & Ors. Vs. Union of India & Ors | Ms. Shilpa Chohan & Mr. Vinod Ambad, Advs. for Applicant Ms. Manasi Joshi, Adv. for R-1 Ms. Supriya Dangare, Adv. for R-2 Mr. Dhruv Pal, Adv. for GPCB Ms. Anirudha S. Kulkarni, Adv. for R4 Mr. Saurabh Kulkarni, Adv. for R-5 | 03.04.2019 |
| 2. | Original Application No. 479/2018 (Earlier O. A. No. 18/2013 (THC) (WZ) | Goa Foundation Vs. State of Goa & Ors | Ms. Norma Alwares, Sr. Adv. with Ms. Supriya Dangare, Adv. for Applicant Mr.Fawia M. Mesquita, Adv. for R-1 to 4 Mr. PramodBendre, Adv. for R-7 & 8 | 27.03.2019 |

COURT MASTER